

**GOVERNMENT OF INDIA  
MINISTRY OF PETROLEUM AND NATURAL GAS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2545**

**TO BE ANSWERED ON 08 AUGUST, 2022**

**GST and customs duty on LPG cylinders**

**2545 Shri Prabhakar Reddy Vemireddy:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether it is a fact that Government is imposing 5 per cent GST and customs duty on domestic LPG cylinders;
- (b) whether any other tax/surcharge/cess, etc. is also imposed on domestic LPG cylinders;
- (c) if so, the details thereof;
- (d) whether 5 per cent GST is imposed on domestic LPG cylinders given under PM-Ujjwala; and
- (e) if so, details of GST and any other tax/cess/surcharge, etc., imposed on domestic LPG cylinders given under PM-Ujjwala?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS**

**(SHRI RAMESWAR TELI)**

(a) to (e): The rates of custom duty and Goods and Services Tax (GST) applicable on domestic LPG sold to LPG consumers including PMUY consumers are as below:

| Particulars   | Customs Duty | GST   |
|---------------|--------------|-------|
| Domestic LPG* | Nil          | 5.00% |

\*Basic Customs duty is Nil for import of domestic LPG sold to household consumers (including NDEC) by PSU OMCs. Basic Customs duty rate is 5% for other importers of domestic LPG. No other tax/surcharge/cess is levied by Government of India.

X-X-X-X-X